

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015**  
**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**  
**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**  
**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**  
**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**Dated: 15<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 201 OF 2014 &  
IA NOS. 316, 392, 394 OF 2014 AND IA NO. 287 OF 2015**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**

**Adani Electricity Mumbai Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. Dhruv Nayar for R-3

Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey for Impleader

**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**

**The Tata Power Company Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Samikrith Rao  
Mr. Kunal Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. Dhruv Nayar for R-2

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava for R-3

Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey for Impleader

**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**MIDC Marol Industries Association**

.... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri  
Mr. Avijeet Lala  
Ms. Shikha Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava for R-2

Mr. Dhruv Nayar for R-4

**ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on **10.07.2019**.

**(S.D. Dubey)**  
**Technical Member**

*Pr/mk*

**(Justice Manjula Chellur)**  
**Chairperson**